

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 10th August, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 86/2017(CZ)	Members of Akshat Home & 2 Ors. Vs Municipal Corporation, Bhopal & 3 Ors.	Mr. Ankur Mishra, Adv.	
FOR HEARING				
2.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
3.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp. & Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv.	
4.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. SandeepSinghBaghelR-5&6 Mr. Om Shankar S. Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
5.	Original Application No. 39/2015 (CZ)	Vinayak Parihar (Sand Mining, Narmada) Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Rohit Sharma, Adv. Mr. Sandeep Singh, Adv.	
6.	Original Application No. 114/2015(CZ) (M.A.No.146/17) (M.A.No.151/17)	Vinayak Parihar (Sand Mining, Sitareva) Vs. State of M.P. & 5 Ors.	Mr. DharamveerSharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv Mr. Qasim Ali, Adv. Mr. Sanjeev Mishra, Adv. Ms. Parul Bhadoria, Adv. Mr. Apoorv Pandey, Adv.	
7.	Original Application No. 123/2016(CZ)	Eco Green Park Society Vs. M/s Om Construction and Builders & 4 Ors.	Mr. Dharamveer Sharma, Adv. Ms. Gunjan Chowksey, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 122/2016(CZ)	Amar Singh Rathour & Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv.	

9.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv.	
FOR COMPLIANCE				
10.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv.	

Date: 10th August, 2017

TIME: 14.30 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
11.	Original Application No. 34/2015(CZ)	Nityanand Mishra (<i>Saraiyu River, Chitrakoot</i>) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv. Ms.Parul Bhadoria,Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Rohit Sharma, Adv.	

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